

Checks on quality of foods sold at railway stations and airports

†4290. SHRI MOTILAL VORA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Food Safety and Standards Bill was passed in the year 2006 by the Parliament;
- (b) whether it is also a fact that this Act has been implemented *w.e.f.* 5 August, 2011 throughout the country;
- (c) the details of the mechanism in place to examine the food items sold at railway stations, trains and airports; and
- (d) the number of samples of food items collected from railway stations, trains and airports during last six months and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY) : (a) and (b) Yes.

(c) As per Food Safety and Standards (Licensing and Registration) Regulations, 2011, railway stations, trains and air ports are covered under central licensing.

(d) No separate details of food items collected from Railway Stations, trains and airports are centrally maintained.

‘Re-employment in PSUs’

4291. SHRI UPENDRA KUSHWAHA :
DR. K.P. RAMALINGAM :

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether any employee of a Public Sector Undertaking (PSU) can quit his job after availing Voluntary Retirement Scheme (VRS) and afterward apply for employment in the same organization on deputation;
- (b) whether the said organization can engage him on contract basis on a consolidated pay and then regularize him; and
- (c) if so, whether such appointments could be considered as fresh appointments?

† Original notice of the question was received in Hindi.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL) : (a) to (c) As per the existing policy relating to Voluntary Retirement Scheme (VRS) in Central Public Sector Enterprises (CPSEs), an employee availing of Voluntary Retirement from a CPSE under the Scheme is not allowed to be re-employed in the concerned CPSE in any capacity and is also not allowed to take up employment in another CPSE. Only after an employee refunds the VRS compensation received by him to the CPSE concerned, can he be considered for employment in another CPSE.

Contribution of PSUs in accelerating economic growth of the country

4292. SHRIMATI MOHSINA KIDWAI : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government has asked the Public Sector Undertakings (PSUs) to increase public expenditure and contribute more the manufacturing sector and national Gross Domestic Product (GDP);
- (b) if so, the details thereof; and
- (c) the manner in which the move is expected to accelerate economic growth in the country?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL) : (a) to (c) Yes, Sir. The Hon'ble Prime Minister in his address to the CEO's of Central Public Sector Enterprises (CPSEs) at the MoU and SCOPE Awards Function in New Delhi on 31.1.2012, stated, 'We must increase the share of the manufacturing sector in our GDP from the present unsatisfactory level of 15%. The Central Public Sector Enterprises have a significant presence in areas such as machine tools, heavy transport, earth moving and mining equipment, shipbuilding, defense equipment, aerospace, heavy electrical equipment and nuclear power generation. I would urge the Central Public Sector Enterprises in these areas to embark upon ambitious plans of expansion to make the target of 12 to 14 percent growth in the manufacturing sector a living reality'.

All the sectors mentioned above by the Prime Minister have been identified as priority sectors under the National Manufacturing Plan. Together with the Private Sector, including the Micro, Small and Medium Enterprises (MSME) sector, the share of manufacturing is envisioned to go upto 25% of India's GDP by 2025. Every job created in manufacturing sector has a multiplier effect of creating two to three additional jobs in related sectors. A higher share of manufacturing in GDP, will entail creation of 220 million jobs by 2025 and will result in consequent inclusive economic growth.